

**HIGH COURT OF JUDICATURE AT ALLAHABAD
NOTIFICATION
Administrative (A-3)Section**

No. 250 /Main-B/Admin (A-3): Allahabad 07/09/2018

In exercise of the Powers Conferred Under Section 5(2) of the U.P. Dacoity Affected Areas Act, 1983, the High Court is pleased to appoint **Smt. Mita Kumari**, Additional District & Sessions Judge, Firozabad as Special Judge to preside over the Special Court constituted Under Section 5 (1) of the said Act vide the State Government's Notification No. 1755/VII-Nyaya-2-2010-221/81, dated 24/12/2010.

BY ORDER OF THE COURT

(Mohd. Faiz Alam Khan)

REGISTRAR GENERAL

No. 13264 /Main-B/Admin (A-3): Allahabad 07/09/2018.

Copy forwarded for information and necessary action to :-

1. Pramukh Sachiv, Niyukti, U.P. Shashan, Lucknow.
2. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, U.P. Shashan, Lucknow.
3. Special Secretary to the Government of U.P., Judicial Section-2 (Subordinate Courts), Lucknow.
4. The Pramukh Sachiv, Home (Police Vibhag), U.P. Shashan, Lucknow.
5. The Accountant General, U.P.-3, G.E.-8 Section, Allahabad.
6. The District & Sessions Judge, Firozabad with the remarks that it is not a new (fresh) Court as indicated in the Government's Notification No. 1755/VII-Nyaya-2-2010-221/81, dated 24/12/2010. She may assign other Civil and Criminal cases triable by the above named officer as Additional District & Sessions Judge, at Firozabad.
7. Smt. Mita Kumari, Additional District & Sessions Judge, Firozabad.
8. The District Magistrate, Firozabad.
9. The Superintendent of Police, Firozabad.
10. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
11. The Senior Registrar, High Court, Lucknow Bench, Lucknow.
- ✓ 12. The Officer-On-Special Duty/Incharge Computer Center, High Court, Allahabad with the request to Upload the said Notification on the Official Website of High Court of Judicature at Allahabad.
13. The Assistant Registrar (Services), High Court, Allahabad.
14. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
15. P.S. To Hon'ble Administrative Judge, Firozabad .

91C Sys. Manager

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Joint Registrar (J) (Services)